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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 2253/2018 & CRL.M.A. 8011/2018 (stay), CRL.M.A. 8013/2018 (seeking permission to file lengthy list of dates)

RAGHU NANDAN SINGH Petitioner

Through: Mr. Faraz Maqbool, Ms. Vismita

Diwan and Ms. Sana Juneja,

Advocates.

versus

BHARAT BIJLEE LTD Respondent

Through: None.

CORAM:

HON'BLE MR. JUSTICE AMIT BANSAL

ORDER 21.11.2023

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- 1. No time left.
- 2. List on 22nd April, 2024.
- 3. Interim order to continue.

AMIT BANSAL, J

NOVEMBER 21, 2023 ns